

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/19111/2026 BLAPL/6608/2026	KANHU GOPAL DAS ADHIKARI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 A.D.J.,JALESWAR(Baleshwar) Spl/0000012/2026
2	D-BLAPL/19357/2026 BLAPL/6609/2026	SIBA @ SIBA PRASAD MAHALLIK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	DHARMASALA /123 /2026 SPECIAL JUDGE (POCSO), JAJPUR(Jajpur) Spl/0000041/2026
3	D-BLAPL/19361/2026 BLAPL/6610/2026	PRADEEP DAS VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	/ /0 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000033/2025
4	D-BLAPL/19127/2026 BLAPL/6611/2026	MD. AKBAR VS STATE OF ODISHA	AMIT KUMAR SAHU VS	KORAPUT GRPS /40 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000148/2025
5	D-BLAPL/19113/2026 BLAPL/6612/2026	MANAS KUMAR DEY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 A.D.J.,JALESWAR(Baleshwar) Spl/0000013/2026
6	D-BLAPL/19117/2026 BLAPL/6613/2026	BABUL NAYAK VS STATE OF ODISHA	GOURAV MOHANTY VS	KHURDA MODEL /717 /2023 2ND A.D.J,KHURDA(Khordha) ST/0000050/2024
7	D-BLAPL/19121/2026 BLAPL/6614/2026	GOPAL ROUT VS STATE OF ODISHA	SUSAMPAD HOTA VS	ATHGARH /194 /2026 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(Cuttack) CT/0000418/2026
8	D-BLAPL/10988/2026 BLAPL/6615/2026	BADAL @ UGRASEN NAYAK VS STATE OF ODISHA	UMA CHARAN MISHRA VS	BALLIGUDA /158 /2025 A.D.J.,BALLIGUDA(Kandhamal) ST/0000062/2025
9	D-BLAPL/19122/2026 BLAPL/6616/2026	RAMESH ANJANA VS STATE OF ORISSA	ABHISHEK DASH VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK J.M.F.C.,DHENKANAL(Dhenkanal) GR/0000366/2024
10	D-BLAPL/18257/2026 BLAPL/6617/2026	GITA @ GITANJALI BISWAL VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	JODAPADAR /116 /2025 JMFC, KANAS(Puri) GR/0000272/2025
11	D-BLAPL/18492/2026 BLAPL/6618/2026	SALU @ SUBHAM SAMAL VS STATE OF ODISHA	KULDEEP MOHANTY VS	BANARAPAL /215 /2026 SPECIAL JUDGE (POCSO), ANGUL(Anugul) Spl/0000033/2026

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12	D-BLAPL/18494/2026 BLAPL/6619/2026	SANKAR @ BANGARA BEHERA VS STATE OF ODISHA	ASHOK DAS VS	K.NUAGAON /353 /2025 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000097/2026
13	D-BLAPL/19031/2026 BLAPL/6620/2026	MINTU MOLLAH VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	LALBAG /110 /2026 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000296/2026
14	D-BLAPL/18565/2026 BLAPL/6621/2026	KUNA @ BIJAY DAS VS STATE OF ODISHA	SAMARESH PATTANAIAK VS	ERASAMA /132 /2026 J.M.F.C.,ERASAMA(Jagatsinghapur) GR/0000260/2026
15	D-BLAPL/18567/2026 BLAPL/6622/2026	SUMAN NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /347 /2026 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001095/2026
16	D-BLAPL/19129/2026 BLAPL/6623/2026	SANJIT BHUKTA VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	BOUDH /42 /2026 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000021/2026
17	D-BLAPL/18568/2026 BLAPL/6624/2026	ARABINDA PAUL VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BHUBANESWAR(Khordha) CT/0000130/2025
18	D-BLAPL/18617/2026 BLAPL/6625/2026	LINGARAJ SAMAL @ RINKU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BERHAMPUR TOWN /198 /2026 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001307/2026
19	D-BLAPL/19136/2026 BLAPL/6626/2026	HEMANTA DAS VS STATE OF ODISHA	AMARESH DAS VS	BHUBAN /240 /2026 J.M.F.C.,BHUBAN(Dhenkanal) GR/0000232/2026
20	D-BLAPL/18811/2026 BLAPL/6627/2026	ARATI SHARMA VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	PLANTSITE /173 /2025 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000136/2025
21	D-BLAPL/18915/2026 BLAPL/6628/2026	CHANDRIKA SINGH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BIRMAHARAJPUR /217 /2025 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000089/2025
22	D-BLAPL/18965/2026 BLAPL/6629/2026	SUBHEN DAS VS STATE OF ODISHA	SATYABRATA DASH VS	ATHAMALLIK /283 /2025 SPECIAL JUDGE ATHMALLIK(Anugul) Spl/0000024/2025
23	D-BLAPL/19138/2026	RUPESH BARIHA	AMITAV TRIPATHY	PADAMPUR /198 /2025

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	BLAPL/6630/2026	VS STATE OF ODISHA	VS	A.D.J.,PADAMPUR(Bargarh) CT/0000004/2026
24	D-BLAPL/18970/2026 BLAPL/6631/2026	HARARATNA SWAIN VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	JHARSUGUDA GRPS /43 /2026 SPECIAL JUDGE,JHARSUGUDA(Jharsugu Spl/0000039/2026
25	D-BLAPL/18971/2026 BLAPL/6632/2026	SAJIL SANU VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	G.UDAYAGIRI /37 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000100/2026
26	D-BLAPL/19182/2026 BLAPL/6633/2026	BIBHUNA @ TRILOCHAN MOHAPATRA VS STATE OF ODISHA	PRATIK DASH VS	MARSHAGHAI /226 /2026 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001264/2026
27	D-BLAPL/19030/2026 BLAPL/6634/2026	FIROZ @ AZIMULLAH KHAN VS STATE OF ODISHA	AMITABH NAIK VS	DARGHA BAZAR /133 /2022 2ND A.D.J.,CUTTACK(Cuttack) ST/0000105/2023
28	D-BLAPL/19037/2026 BLAPL/6635/2026	SOMANATH HARIJAN @ SOMONATH VS STATE OF ODISHA	AMIT KUMAR SAHU VS	BOIPARIGUDA /132 /2026 SPECIAL JUDGE(POCSO),JEYPORE(Kora Spl/0000059/2026
29	D-BLAPL/19040/2026 BLAPL/6636/2026	LITENDRA BEHERA VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	/ /0 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000595/2025
30	D-BLAPL/19184/2026 BLAPL/6637/2026	GITANJALI BEHERA VS STATE OF ODISHA	ASHOK SAHOO VS	BHANJANAGAR /400 /2026 SPECIAL JUDGE,BHANJANAGAR(Ganja Spl/0000016/2026
31	D-BLAPL/19045/2026 BLAPL/6638/2026	MANSID MUNDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BRAHMANITARANG /271 /2025 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000240/2025
32	D-BLAPL/19049/2026 BLAPL/6639/2026	RAJA GHOSH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KODALA /170 /2026 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000682/2026
33	D-BLAPL/19335/2026 BLAPL/6640/2026	SADAN BADNAYAK VS STATE OF ODISHA	AMIT KUMAR SAHU VS	NANDAPUR /123 /2024 A.D.J.,KORAPUT(Koraput) CT/0000051/2025
34	D-BLAPL/19225/2026 BLAPL/6641/2026	SK. ARMAN ALI @ ARMAN ALI VS	RAJENDRA NARAYAN ROUT VS	RAIRANGPUR TOWN /300 /2024 A.D.J.,RAIRANGAPUR(Mayurbhanj)

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35	D-BLAPL/19058/2026 BLAPL/6642/2026	STATE OF ODISHA SUSANTA CHARATI VS	RAJENDRA NARAYAN ROUT VS	ST/0000006/2025 KASINAGAR /64 /2025 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000015/2025
36	D-BLAPL/19068/2026 BLAPL/6643/2026	STATE OF ODISHA SUMIT SAH VS	AJIT KUMAR RAUT VS	JHARSUGUDA /86 /2026 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA CT/0000309/2026
37	D-BLAPL/19237/2026 BLAPL/6644/2026	STATE OF ODISHA BISWAJIT NAHAK VS	MAHES DAS VS	DARINGBADI /83 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000102/2025
38	D-BLAPL/19071/2026 BLAPL/6645/2026	STATE OF ODISHA SANTOSH SWAIN VS	SAROJ KUMAR PADHI VS	PIPLI /131 /2026 J.M.F.C.,PIPLI(Puri) GR/0000179/2026
39	D-BLAPL/19086/2026 BLAPL/6646/2026	STATE OF ODISHA RANJAN BEHERA @ RANJAN KUMAR BEHERA VS	DEEPAK KU SAHOO VS	PATKURA /121 /2026 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001334/2026
40	D-BLAPL/19239/2026 BLAPL/6647/2026	STATE OF ODISHA RAMAKANTA NAHAK VS	MAHES DAS VS	DARINGBADI /83 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000102/2025
41	D-BLAPL/18958/2026 BLAPL/6648/2026	STATE OF ODISHA AKBAR DANDASANA @ DANDASENA VS	PRASANTA KUMAR ROUTRAY VS	JONK /182 /2026 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000478/2026
42	D-BLAPL/19250/2026 BLAPL/6649/2026	STATE OF ODISHA M. ARJUN RAO VS	HARI KRUSHNA PANIGRAHI VS	MALKANGIRI /549 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000213/2023
43	D-BLAPL/16119/2026 BLAPL/6650/2026	STATE OF ODISHA GOPAL MAHANANDA VS	SUBODH KUMAR MOHANTY VS	SINDHIKELA PS /290 /2023 A.D.J.,KANTABANJI(Balangir) SC/0000018/2024
44	D-BLAPL/16235/2026 BLAPL/6651/2026	STATE OF ODISHA KUNDAN KUMAR VS	DIBYA JYOTI SAHOO VS	// SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) 2(A)CC/0000023/2026
45	D-BLAPL/18481/2026 BLAPL/6652/2026	STATE OF ODISHA MITHUN MOHANTA VS	ASHUTOSH MOHANTA VS	KARANJIA /72 /2026 S.D.J.M.-CIVIL JUDGE (SD),KARANJIA(Nabarangpur) Spl/0000009/2026

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46	D-BLAPL/18594/2026 BLAPL/6653/2026	RANJAN SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BAIDYANATHPUR /240 /2026 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001287/2026
47	D-BLAPL/18602/2026 BLAPL/6654/2026	SANTOSH @ SHAANTA GOUDA VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	SHERAGADA /463 /2025 A.D.J.,ASKA(Ganjam) ST/0000035/2026
48	D-BLAPL/19261/2026 BLAPL/6655/2026	PURUSOTTAM GARDIA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	RENGALI /42 /2026 J.M.F.C.LAKHANPUR(Jharsuguda) CT/0000130/2026
49	D-BLAPL/19310/2026 BLAPL/6656/2026	NANHE VS STATE OF ODISHA	MAHES DAS VS	KANTAMAL /75 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000098/2026
50	D-BLAPL/19287/2026 BLAPL/6657/2026	PRADEEP SETHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KHAMAR /166 /2026 S.D.J.M.,PALLAHARA(Anugul) GR/0000281/2026
51	D-BLAPL/19351/2026 BLAPL/6658/2026	KARTIK DEHURY @ NUGURA VS STATE OF ODISHA	PARSURAM DAS VS	BADSAHI /225 /2025 J.M.F.C., BETANATI(Mayurbhanj) CT/0000745/2025
52	D-BLAPL/19088/2026 BLAPL/6659/2026	MUNA DIN VS STATE OF ODISHA	MANORANJAN PADHY VS	MACHHKUND /133 /2023 A.D.J.,KORAPUT(Koraput) CT/0000031/2024
53	D-BLAPL/19089/2026 BLAPL/6660/2026	MANASA @ MANAS KUMAR PRADHAN VS STATE OF ODISHA	ASHOK KUMAR PRADHAN VS	JAGANNATHA PRASAD /79 /2026 JMFC, JAGANNATH PRASAD(Ganjam) GR/0000118/2026
54	D-BLAPL/19091/2026 BLAPL/6661/2026	ASHOK KUMAR PANDA VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	JHARSUGUDA /587 /2025 A.D.J.,JHARSUGUDA(Jharsuguda) CT/0000060/2026
55	D-BLAPL/19094/2026 BLAPL/6662/2026	AYAN NANDI VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	CYBER CRIME AND ECONOMIC OFFENSE S.D.J.M.,BHUBANESWAR(Khordha) CT/0001281/2024
56	D-BLAPL/19453/2026 BLAPL/6663/2026	BIKASH KUSULIA @ KUSHULIA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	MUNIGUDA /83 /2021 A.D.J.,CUM SPECIAL JUDGE,BISSAMPUR TR/0000072/2021
57	D-BLAPL/19109/2026	BULA @ AMIT KUMAR SINGH	RAMA CHANDRA JENA	BASTA /277 /2026

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	BLAPL/6664/2026	VS STATE OF ODISHA	VS	J.M.F.C.,BASTA(Baleshwar) CT/0000681/2026
58	D-BLAPL/18818/2026 BLAPL/6665/2026	APIN DAS VS STATE OF ODISHA	CHIRANJIB ROUT VS	/ /0 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000008/2026
59	D-BLAPL/19116/2026 BLAPL/6666/2026	RASMI RANJAN NAIK @ RASHMIRANJAN NAIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	THUAMUL RAMPUR /50 /2026 J.M.F.C, THUAMUL-RAMPUR(Kalahandi) CT/0000062/2026
60	D-BLAPL/19460/2026 BLAPL/6667/2026	SK. TAZ MOHAMMAD VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BHADRAK TOWN /7 /2026 S.D.J.M.,BHADRAK(Bhadrak) GR/0000022/2026
61	D-BLAPL/19384/2026 BLAPL/6668/2026	SONY @ SUNNY KUMBHAR VS STATE OF ODISHA	KULDEEP MOHANTY VS	BARGARH /48 /2026 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000006/2026
62	D-BLAPL/19456/2026 BLAPL/6669/2026	NAMITA SAHOO VS STATE OF ODISHA	DHANOJ KUMAR SAHOO VS	NAYAGARH /231 /2025 A.D.J.,NAYAGARH(Nayagarh) ST/0000006/2026
63	D-BLAPL/19458/2026 BLAPL/6670/2026	SOMANATH TANDI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	LACHHIPUR /112 /2026 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000065/2026
64	D-BLAPL/19461/2026 BLAPL/6671/2026	RAHUL DHANWAR VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	HATIBARI /242 /2025 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000064/2026
65	D-CMAPL/18136/2026 CMAPL/88/2026	BISHNU PRADHAN @ BISHNU PRASAD PRADHAN VS SIBARAM PRADHAN	SOUMYA RANJAN OJHA VS	// ()
66	D-CMAPL/21394/2026 CMAPL/89/2026	GOVERNING BODY OF PANCHAYAT SAMITI JUNIOR MAHILA MOHAVIDYALAYA,BASTAR VS STATE OF ODISHA	SATYANARAYAN MOHAPATRA VS	// ()
67	D-CMP/28088/2026 CMP/1066/2026	NARATAM MALLIK @NAROTTAM MALLIK @NARAHARI MALIK VS NABAGHANA DAS	DEBASIS TRIPATHY VS	// CIVIL JUDGE (JD),KENDRAPARA(Kendrapara) EC/0000002/2026
68	D-CMP/28362/2026 CMP/1067/2026	GEETA ROY VS	ANKITA MUKHERJI VS	// CIVIL JUDGE (SD),ROURKELA(Sundargarh)

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69	D-CMP/28612/2026 CMP/1068/2026	BIDESH BARAN ROY SALILA MISHRA VS SUNITA MOHAPATRA	TANMAY MISHRA VS	CS/0000070/2020 // CIVIL JUDGE (SD),PURI(Puri) CS/0000040/2020
70	D-CMP/23631/2026 CMP/1069/2026	DHARANIDHAR ROUT VS STATE OF ODISHA	KALANDI CHARAN SAHOO VS	// CIVIL JUDGE (SD),KAMAKSHYANAGAR CS/0000069/2015
71	D-CMP/28439/2026 CMP/1070/2026	M/S. SHYAM FILING STATION, CUTTACK VS M/S. RELIANCE INDUSTRIES LTD., BHUBANESWAR	DURGA PRASAD NANDA (SR.ADV.) VS	// SR CIVIL JUDGE (COMMERCIAL COURT) EC/0000222/2018
72	D-CMP/24673/2026 CMP/1071/2026	DHANESWAR SAHOO VS TRISHNA SAHOO	SRINIBAS MOHANTY VS	// 5TH ADDL CIVIL JUDGE(S.D.),CUTTACK IA/0000002/2021
73	D-CONTC/17298/2026 CONTC/3572/2026	GOBINDA MAHAKUDA VS N.THIRUMALLA NAYAK, I.A.S	AUROBINDA SAHOO VS	// 0 //
74	D-CONTC/20851/2026 CONTC/3573/2026	RANJITA PRADHAN VS ASWATHY S., IAS	ADV. VS	// 0 //
75	D-CONTC/21574/2026 CONTC/3574/2026	BINODINI NAYAK VS USHA PADHEE, PRINCIPAL SECRETARY TO GOVT., STATE OF ODISHA	PRASANNA KU NAYAK 1 VS	// 0 //
76	D-CONTC/26752/2026 CONTC/3575/2026	GHANASHYAMA PRADHAN VS ARABINDA AGARWALA, IAS	ADV. VS	// 0 //
77	D-CONTC/26755/2026 CONTC/3576/2026	RAMESH CHANDRA BISWAL VS ARABINDA AGARWALA, IAS	ADV. VS	// 0 //
78	D-CONTC/26758/2026 CONTC/3577/2026	DAMODAR DAS VS ARABINDA AGARWALA, IAS	ADV. VS	// 0 //
79	D-CONTC/26796/2026 CONTC/3578/2026	MUKTIKANTA DASH VS ARABINDA AGARWALA, I.A.S.	ADV. VS	// 0 //

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80	D-CONTC/28018/2026 CONTC/3579/2026	MANAS SAMAL VS KHIROD KUMAR DASH, TAHASILDAR, KISHANNAGAR	TRILOCHAN NANDA VS	// 0 //
81	D-CONTC/28036/2026 CONTC/3580/2026	SUNITA MOHAPATRA VS USHA PADHI, IAS	PRASANTA KUMAR JENA VS	// 0 //
82	D-CONTC/28038/2026 CONTC/3581/2026	BISHWOMAITRI MISHRA VS USHA PADHI, IAS	PRASANTA KUMAR JENA VS	// 0 //
83	D-CONTC/28050/2026 CONTC/3582/2026	SUBHRA PRIYADARSHINI MISHRA VS USHA PADHI, IAS	PRASANTA KUMAR JENA VS	// 0 //
84	D-CONTC/28166/2026 CONTC/3583/2026	KISHOR CHANDRA TRIPATHY VS ANJANA PANDA, IAS	M/s Prafulla Chandra Acharya VS	// 0 //
85	D-CONTC/28361/2026 CONTC/3584/2026	SABITRI MURMU VS KASTURI PANDA, IAS	ADV. VS	// 0 //
86	D-CONTC/28520/2026 CONTC/3585/2026	BAMAN CHARAN SAHOO VS PREM CHANDRA CHAUDHARY, COMMISSIONER CUM SECRETARY FISHERIES AND ANIMAL RESOURCES DEPTT.	ADV VS	// 0 //
87	D-CONTC/28597/2026 CONTC/3586/2026	SANTILATA SAMANTARAY VS NBS RAJPUT, IAS	ADV. VS	// 0 //
88	D-CONTC/28662/2026 CONTC/3587/2026	SATYABRATA BEHERA VS KALI PRASANNA MOHAPATRA, I.A.S	M/s Mr. Prabhav Behera VS	// 0 //
89	D-CONTC/29247/2026 CONTC/3588/2026	ASHOK KUMAR MOHANTY VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRERATY, HIGHER EDUCATION DEPARTMENT,BHUBANESWAR	ADV. VS	// 0 //
90	D-CONTC/17066/2026 CONTC/3589/2026	HARI HARA RANA VS UMA NANDURI,PRINCIPAL CHIEF CONSERVATOR OF FOREST,ORISSA	ADV. VS	// 0 //
91	D-CONTC/17245/2026	BAILOCHAN MAHALIK	ADV	//

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	CONTC/3590/2026	VS	VS	0
		PREMJIT NAYAK, IAS, DIRECTOR CUM ADDL. SECRETARY ST AND SC DEVELOPMENT DEPTT.		//
92	D-CONTC/21191/2026	SUDHAKAR SAMANTASINGHAR	ADV.	//
	CONTC/3591/2026	VS	VS	0
		SUBHA SARMA, I.A.S		//
93	D-CONTC/25233/2026	AMAR KUMAR BEHERA	ADV.	//
	CONTC/3592/2026	VS	VS	0
		BHASKARJYOTI SHARMA, IAS		//
94	D-CONTC/26664/2026	KABITANJANLI MOHANTY	DIGAMBARA MISHRA	//
	CONTC/3593/2026	VS	VS	0
		JAYANT KUMAR JAYASINGH, TAHASILDAR, BHUBANESWAR		//
95	D-CONTC/27600/2026	DR. DEBASHIS MOHAPATRA	ADV.	//
	CONTC/3594/2026	VS	VS	0
		PREM CHANDRA CHAUDHARY, IAS		//
96	D-CONTC/27818/2026	ARBIND KUMAR SINGH	ADV.	//
	CONTC/3595/2026	VS	VS	0
		BIBHUTI BHUSAN DASH ,ENGINEER IN CHIEF, WATER RESOURCES, KHURDA		//
97	D-CONTC/20128/2026	LAXMIDHAR NAYAK	PRABIN DAS	//
	CONTC/3596/2026	VS	VS	0
		KIRANDEEP KAUR SAHOTA, VICE CHAIRMAN, C.D.A		//
98	D-CONTC/27603/2026	DR.KARTIK KUMAR DAS	AMRUT BARAL	//
	CONTC/3597/2026	VS	VS	0
		SANGRAM KESHARI PANDA, SPECIAL SEC.-CUM-ADDL. SEC. TO THE GOVT. OF ODISHA		//
99	D-CONTC/27958/2026	SAROJINI SETHY	ADV.	//
	CONTC/3598/2026	VS	VS	0
		BHABANI SANKAR UDGATA, OPS		//
100	D-CONTC/24035/2026	PRASAD KUMBHAR	ADV.	//
	CONTC/3599/2026	VS	VS	0
		SUDHANSU SARANGI, IAS		//
101	D-CONTC/20130/2026	BICHITRANANDA SAHOO	PRABIN DAS	//
	CONTC/3600/2026	VS	VS	0
		KIRANDEEP KAUR SAHOTA, VICE CHAIRMAN, C.D.A, CUTTACK		//
102	D-CONTC/20131/2026	ANADI CHARAN DAS	PRABIN DAS	//
	CONTC/3601/2026	VS	VS	0

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103	D-CONTC/20133/2026 CONTC/3602/2026	KIRANDEEP KAUR SAHOTA, VICE CHAIRMAN, C.D.A, CUTTACK BALARAM PARIDA VS	PRABIN DAS VS	// // 0
104	D-CONTC/20189/2026 CONTC/3603/2026	KIRANDEEP KAUR SAHOTA, VICE CHAIRMAN, C.D.A, CUTTACK BISHNU CHARAN SWAIN VS	PRABIN DAS VS	// // 0
105	D-CONTC/26346/2026 CONTC/3604/2026	KIRANDEEP KAUR SAHOTA, VICE CHAIRMAN, C.D.A., CUTTACK DR.JAYASHREE NANDA VS	ADV. VS	// // 0
106	D-CONTC/16194/2026 CONTC/3605/2026	ARVIND AGRAWAL, IAS PREMANANDA SAHOO VS	ADV. VS	// // 0
107	D-CONTC/16589/2026 CONTC/3606/2026	SUBHA SHARMA, IAS BANKIM BIHARI MOHANTY VS	DHANESWAR BEHERA VS	// // 0
108	D-CONTC/28054/2026 CONTC/3607/2026	DR.N.THIRUMALA NAIK, COMM. CUM SEC., SCHOOL AND MASS EDUCATION DEPT., KHURDA SUNITA SAHOO VS	PRASANTA KUMAR JENA VS	// // 0
109	D-CONTC/28055/2026 CONTC/3608/2026	USHA PADHI, IAS MAHESWETA MANASWINI MOHAPATRA VS	PRASANTA KUMAR JENA VS	// // 0
110	D-CONTC/28195/2026 CONTC/3609/2026	USHA PADHI, IAS PRAKASH KUMAR BISWAL VS	ADV. VS	// // 0
111	D-CONTC/28307/2026 CONTC/3610/2026	DR.SWATI MISHRA, REGISTRAR, UTKAL UNIVERSITY, KHORDHA SUKADEV PATRA VS	ADV. VS	// // 0
112	D-CONTC/28496/2026 CONTC/3611/2026	SHALABH GOEL, G M, CENTRAL RAILWAY, MUMBAI RAJENDRA ACHARYA VS	ADV. VS	// // 0
113	D-CRLA/12746/2026 CRLA/540/2026	PRAGNYA PARAMITA, O.A.S(J.B) SOUMYA RANJAN BEHERA VS STATE OF ODISHA	RAJAT KUMAR PANDA VS	// BOUDH /97 /2026 A.D.J.,BOUDH(Baudh) Spl/0000004/2026

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114	D-CRLA/15726/2026 CRLA/541/2026	SHANTANU SA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	PATNAGARH /53 /2026 SPECIAL JUDGE,PATNAGARH(Balangir) Spl/0000004/2026
115	D-CRLA/15381/2026 CRLA/542/2026	BHISMAJIT BHOI VS STATE OF ODISHA	BHABANI SANKAR DAS VS	KATARBAGA /165 /2021 DISTRICT & SESSIONS JUDGE,SAMBAL ST/0000026/2022
116	D-CRLA/15490/2026 CRLA/543/2026	RANJIT @ DUSMANTA BHOI VS STATE OF ODISHA	BHABANI SANKAR DAS VS	KATARBAGA /165 /2021 DISTRICT & SESSIONS JUDGE,SAMBAL ST/0000026/2022
117	D-CRLA/16194/2026 CRLA/544/2026	BASANTA PRADHAN @ BASANTA KUMAR PRADHAN VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	FATEGARH /135 /2026 SPECIAL JUDGE,NAYAGARH(Nayagarh) Spl/0000036/2026
118	D-CRLA/16106/2026 CRLA/545/2026	RAJUTI PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH SADAR /77 /2024 SPECIAL JUDGE (POCSO), NAYAGARH TR/0000062/2024
119	D-CRLA/17762/2026 CRLA/546/2026	SANJAY GIRI@BABULI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHAIRA /76 /2026 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000047/2026
120	D-CRLMA/19414/2026 CRLMA/71/2026	TANA@ KIRAN KUMAR MAJHI VS STATE OF ODISHA	ASIT KUMAR JENA VS	BALIAPAL /55 /2024 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000097/2025
121	D-CRLMC/18804/2026 CRLMC/2105/2026	DHRUBARAJ SUNA@YUG VS STATE OF ODISHA	SK. ZAFARULLA VS	JHARSUGUDA /256 /2018 SPECIAL JUDGE (POCSO), JHARSUGUDA Spl/0000001/2019
122	D-CRLMC/15218/2026 CRLMC/2106/2026	DILESWAR PATEL VS STATE OF ODISHA	SURYA NARAYAN SATPATHY VS	LAIKERA /93 /2023 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA CT/0000678/2023
123	D-CRLMC/18834/2026 CRLMC/2107/2026	HUSBAND OF VICTIM VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KAMARDA /43 /2024 J.M.F.C.,BHOGRAI(Baleshwar) CT/0000177/2024
124	D-CRLMC/19006/2026 CRLMC/2108/2026	RAMA CHANDRA SAHU VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	KOMNA PS /104 /2007 J.M.F.C,KOMNA(Nuapada) GR/0000271/2007
125	D-CRLMC/19015/2026	AJIT KUMAR PATRA @ PATRO	BIKASH CHANDRA PARIJA	KOMNA PS /104 /2007

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	CRLMC/2109/2026	VS STATE OF ODISHA	VS	J.M.F.C,KOMNA(Nuapada) GR/0000271/2007
126	D-CRLMC/17780/2026 CRLMC/2110/2026	S.SUDAM REDDY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DIGAPAHANDI /25 /2017 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000027/2017
127	D-CRLMC/18449/2026 CRLMC/2111/2026	SASMITA BADAJENA VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	ANGUL TOWN /486 /2008 J.M.F.C.,ANGUL(Anugul) CT/0002907/2008
128	D-CRLMC/17831/2026 CRLMC/2112/2026	GOURAV DAS VS STATE OF ODISHA	BISWAJIT NAYAK VS	BALIAPAL /123 /2024 J.M.F.C.,BASTA(Baleshwar) CT/0000356/2024
129	D-CRLMC/19051/2026 CRLMC/2113/2026	SUBRAT KUMAR CHAKRABARTY VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	MAHILA P.S. BUXIBAZAR /57 /2026 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000363/2026
130	D-CRLMP/19332/2026 CRLMP/814/2026	M/S. ASHIRVAD PIPES PVT. LTD., BENGALURU VS STATE OF ODISHA	ARNAV DASH VS	/ /0 ()
131	D-CRLMP/15900/2026 CRLMP/815/2026	CHINMAY SENAPATI VS STATE OF ODISHA	NIRMAL RANJAN ROUTRAY VS	// ()
132	D-CRLMP/18880/2026 CRLMP/816/2026	SANJUKTA ROUT VS STATE OF ODISHA	ABHISHEK SAHOO VS	// / /0 J.M.F.C.,NARASINGHPUR(Cuttack) Crp/0000012/2023
133	D-CRLMP/19079/2026 CRLMP/817/2026	RASMITA SAHOO @ MOHAPATRA VS UNION OF INDIA	BIPLABA P.B. BAHALI VS	/ /0 ()
134	D-CRLMP/10689/2026 CRLMP/818/2026	PRAMOD KUMAR PRADHAN VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	// AUL /366 /2023 ()
135	D-CRLMP/19601/2026 CRLMP/819/2026	SK. NIAMAT BUX VS STATE OF ODISHA	BISWABHUSAN MISHRA VS	// / /0 ()
136	D-CRLREV/19308/2026 CRLREV/444/2026	TAPASWINI SAHOO VS	JYOTIKANT MAHAPATRA VS	// KHANDAPARA /158 /2025 J.M.F.C.,KHANDAPARA(Nayagarh)

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137	D-CRLREV/19050/2026 CRLREV/445/2026	STATE OF ODISHA MIRZA HASIM BAIG VS	MOHAMMED RIAZ VS	GR/0000153/2025 ATHGARH /54 /2026 A.D.J.,ATHAGARH(Cuttack) ST/0000053/2026
138	D-CRLREV/17327/2026 CRLREV/446/2026	STATE OF ODISHA SK. HERAK MAHAMMAD VS	BHARAT JALLI VS	BISOI /134 /2025 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAP CMC/0000034/2026
139	D-CRLREV/17396/2026 CRLREV/447/2026	STATE OF ODISHA ASRAF KHAN VS	BHARAT JALLI VS	KHURDA MODEL /111 /2026 S.D.J.M.,KHURDA(Khordha) CMC/0000054/2026
140	D-CRLREV/19560/2026 CRLREV/448/2026	STATE OF ODISHA UTTAM KUMAR BHOI VS	SHASHI BHUSAN JENA VS	/ /0 DISTRICT & SESSIONS JUDGE, BHAWA CRA/0000021/2025
141	D-CRP/27565/2026 CRP/34/2026	STATE OF ODISHA PRAVATI SWAIN VS	ABINASH ROUTRAY VS	// 2ND ADDL.CIVIL JUDGE(S.D.),CUTTAC CS/0000352/2023
142	D-FAO/28214/2026 FAO/772/2026	LAXMIDHAR BISOI AKSHAYA KUMAR SAHOO VS	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000061/2012
143	D-FAO/19123/2026 FAO/773/2026	STATE OF ODISHA MANAGING COMMITTEE OF BHAGABATI MATA UCHA VIDYAPITHA,BALASORE VS	DILLIP KUMAR MOHAPATRA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000558/2011
144	D-FAO/28685/2026 FAO/774/2026	STATE OF ODISHA DEBASMITA PATTANAIK @ PATTANAYAK VS	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000932/2016
145	D-FAO/28987/2026 FAO/775/2026	STATE OF ODISHA THE MANAGING COMMITTEE OF ANCHALIKA HIGH SCHOOL, GARAMIAN, JAJPUR VS	PRAFULLA KUMAR MOHAPATRA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000211/2018
146	D-FAO/28602/2026 FAO/776/2026	STATE OF ODISHA SUDAM CHARAN MAHAKUR VS	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000858/2016
147	D-FAO/28610/2026 FAO/777/2026	STATE OF ODISHA SARAT KUMAR DALAI VS	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000863/2016
		STATE OF ODISHA		

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148	D-FAO/29286/2026 FAO/778/2026	A. BABOO ACHARYA VS UNION OF INDIA	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000170/2025
149	D-FAO/28014/2026 FAO/779/2026	SANTOSHI SENAPATI VS UNION OF INDIA	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000081/2025
150	D-FAO/29288/2026 FAO/780/2026	TANDRA CHATTERJEE VS UNION OF INDIA	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000058/2025
151	D-FAO/28606/2026 FAO/781/2026	SEPHALI PANDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,,BHUBA Gia/0000859/2016
152	D-FAO/29287/2026 FAO/782/2026	POLY SAMANTA VS UNION OF INDIA	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000132/2023
153	D-FAO/29290/2026 FAO/783/2026	ARUNA SAHOO VS UNION OF INDIA	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000176/2025
154	D-FAO/28015/2026 FAO/784/2026	ABHINA SUNDAR JANI VS UNION OF INDIA	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000166/2024
155	D-FAO/28183/2026 FAO/785/2026	MAHESWAR BARIK VS UNION OF INDIA	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000074/2025
156	D-FAO/29409/2026 FAO/786/2026	BIJAY@BIJAYA KUMAR PANDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,,BHUBA Gia/0000678/2012
157	D-MACA/27272/2026 MACA/619/2026	THE DIVISIONAL MANAGER M/S. ORIENTAL INSURANCE CO. LTD.,KHURDA VS BABITA DEEP	NAYAN BEHARI DAS VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000999/2022
158	D-MACA/24778/2026 MACA/620/2026	SURENDRA BEHERA VS MANAGING DIRECTOR, NORTHERN CARGO SERVICE, JAJPUR	BIJAYANANDA SAMANTARAY VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000185/2019
159	D-MATA/26574/2026	SOUMYASHREE BEHERA	SOURAV TIBREWAL	//

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	MATA/221/2026	VS NABANEET PRADHAN	VS	JUDGE,FAMILY COURT,ANGUL(Anugul CP/0000018/2025
160	D-MSA/28459/2026 MSA/34/2026	M/S. HI-TECH ESTATES AND PROMOTERS PVT. LTD., BHUBANESWAR VS SUDHANSU KUMAR RATH	ABHISHEK DASH VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000159/2024
161	D-MSA/28515/2026 MSA/35/2026	JYOTSNA RANI PRADHAN VS SECRETARY ODISHA REAL ESTATE REGULATORY AUTHORITY, BHUBANESWAR	SIVA SANKAR CHAINI VS	// ODISHA REAL ESTATE APPELLATE TR IA/0000095/2025
162	D-RSA/21837/2026 RSA/318/2026	ANIL KUMAR NAYAK VS KULAMANI ROHIDAS	ABHAS MOHANTY VS	// A.D.J.,KUCHINDA(Sambalpur) RFA/0000038/2024
163	D-RSA/5720/2026 RSA/319/2026	SACHALA BEHERA VS KANDURI BEHERA	BIBEKANANDA BAISAKH VS	// A.D.J.,TALCHER(Anugul) RFA/0000009/2025
164	D-RSA/6270/2026 RSA/320/2026	ANASUYA PANDA VS BICHITRANANDA SAHOO	SUSHANT KUMAR PRADHAN (3) VS	// 2ND A.D.J.,ROURKELA(Sundargarh) RFA/0000017/2018
165	D-RSA/26318/2026 RSA/321/2026	SATYANARAYAN SAHU VS BASANTI PADHY	MANMAYA KUMAR DASH VS	// A.D.J.,CHATRAPUR(Ganjam) RFA/0000046/2016
166	D-TRP(C)/26302/2026 TRP(C)/196/2026	GAYATRI DAS VS SAUMYA RANJAN MOHANTY	SURYAKANTA DWIBEDI VS	// JUDGE FAMILY COURT, BARIPADA(Ma CP/0000033/2026
167	D-TRP(C)/28962/2026 TRP(C)/197/2026	NAUSHABA NIGAR VS SAYED YASIR AHMED	PRAMOD KUMAR NIGAM VS	// JUDGE FAMILY COURT, KENDRAPARA CP/0000086/2026
168	D-TRP(C)/28403/2026 TRP(C)/198/2026	PURABI PANDA VS SANKET SAGAR DASH	KULDEEP MOHANTY VS	// JUDGE FAMILY COURT-II,BHUBANESW CP/0000411/2026
169	D-WA/24302/2026 WA/868/2026	RANJAN KUMAR SATPATHY VS STATE OF ODISHA	LALATENDU SAMAL VS	// () //
170	D-WA/24773/2026 WA/869/2026	BIRANCHI NARAYAN PARIJA VS	RAMAKRISHNA BISOI VS	// ()

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171	D-WA/25965/2026 WA/870/2026	STATE OF ODISHA STATE OF ODISHA VS RAJENDRA NAYAK	SAROJ KUMAR JEE,A.G.A VS	// // 0 //
172	D-WA/25739/2026 WA/871/2026	BAL KUMAR KUJUR VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //
173	D-WA/25964/2026 WA/872/2026	STATE OF ODISHA STATE OF ODISHA VS SASIKANTA MONTRY	SAROJ KUMAR JEE,A.G.A VS	// // 0 //
174	D-WA/22706/2026 WA/873/2026	UCO BANK, BHUBANESWAR VS SAROJ KUMAR DAS	BIBEKANANDA UDGATA VS	// 0 //
175	D-WA/22695/2026 WA/874/2026	UCO BANK, BHUBANESWAR VS KALINGA RAY	BIBEKANANDA UDGATA VS	// 0 //
176	D-WA/24476/2026 WA/875/2026	STATE OF ODISHA VS SUNEMIA MAHANANDA	SASWAT DAS, A.G.A. VS	// 0 //
177	D-WA/24772/2026 WA/876/2026	STATE OF ODISHA VS MAHESWAR BARIK	PRABIR KUMAR RAY,A.G.A VS	// 0 //
178	D-WA/22707/2026 WA/877/2026	UCO BANK, BHUBANESWAR VS MANOJ KUMAR BEHERA	BIBEKANANDA UDGATA VS	// 0 //
179	D-WA/22697/2026 WA/878/2026	UCO BANK, BHUBANESWAR VS PRAKASH KUMAR RAY	BIBEKANANDA UDGATA VS	// 0 //
180	D-WA/23748/2026 WA/879/2026	STATE OF ODISHA VS SARAT CHANDRA PATRA	PRABIR KUMAR RAY,A.G.A VS	// 0 //
181	D-WA/23834/2026 WA/880/2026	STATE OF ODISHA VS BISWANATH JENA	DEBASHIS TRIPATHY,A.G.A VS	// 0 //

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182	D-WP(C)/28267/2026 WP(C)/20067/2026	RAJ KUMAR AGARWALLA VS ODISHA INFORMATION COMMISSION, BHUBANESWAR	AKHAND VS	// 0 //
183	D-WP(C)/24390/2026 WP(C)/20068/2026	JAJNESWAR DASH VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //
184	D-WP(C)/26961/2026 WP(C)/20069/2026	BATA KRISHNA SWAIN VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	// 0 //
185	D-WP(C)/28107/2026 WP(C)/20070/2026	BASANTI SAHOO VS STATE OF ODISHA	BALARAM BEHERA VS	// 0 //
186	D-WP(C)/28498/2026 WP(C)/20071/2026	SURESH CHANDRA JENA VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
187	D-WP(C)/29122/2026 WP(C)/20072/2026	ODISHA STATE AMIN ASSOCIATION, JAGATSINGHPUR VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
188	D-WP(C)/27160/2026 WP(C)/20073/2026	ASHOK KUMAR NAYAK VS STATE OF ODISHA	RAJKISHORE SWAIN VS	// 0 //
189	D-WP(C)/25510/2026 WP(C)/20074/2026	GEETANJILI MALIK VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
190	D-WP(C)/25517/2026 WP(C)/20075/2026	BRUNDABAN MALIK VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
191	D-WP(C)/28595/2026 WP(C)/20076/2026	JANA RANJAN BADAPANDA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
192	D-WP(C)/28408/2026 WP(C)/20077/2026	REENA ROUT VS STATE OF ODISHA	SRITAM KUMAR NAYAK VS	// 0 //
193	D-WP(C)/23921/2026	DILESWAR PATEL	SURYA NARAYAN SATPATHY	//

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	WP(C)/20078/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/24851/2026	DINABANDHU PANIGRAHI	NIRMAL RANJAN ROUTRAY	//
	WP(C)/20079/2026	VS UNION OF INDIA	VS	0 //
195	D-WP(C)/28985/2026	BIKASH CHANDRA DEB	AVIJIT PATNAIK	//
	WP(C)/20080/2026	VS STATE OF ODISHA	VS	0 //
196	D-WP(C)/25788/2026	SATYANARAYAN TRIPATHY	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//
	WP(C)/20081/2026	VS STATE OF ODISHA	VS	0 //
197	D-WP(C)/24981/2026	NILADRI BHUSAN DALAI	RAJAT KUMAR SAHU	//
	WP(C)/20082/2026	VS THE TAHASILDAR, JATANI	VS	0 //
198	D-WP(C)/26308/2026	BIDESHI TANDI	JAYADEBA BEHERA	//
	WP(C)/20083/2026	VS STATE OF ODISHA	VS	0 //
199	D-WP(C)/27471/2026	RENUBALA MALLIK	CHITTA RANJAN PATTNAIK	//
	WP(C)/20084/2026	VS PRINCIPAL SECRETARY TO GOVT. OF ODISHA, KHURDA	VS	0 //
200	D-WP(C)/26687/2026	CHHABIRANI PANDA	SIDHESWAR MALLIK	//
	WP(C)/20085/2026	VS STATE OF ODISHA	VS	0 //
201	D-WP(C)/27505/2026	JUGAL KISHORE LENKA	PRASHANTA KUMAR DAS	//
	WP(C)/20086/2026	VS THE SUB-COLLECTOR, CUTTACK	VS	0 //
202	D-WP(C)/26345/2026	MINANJALI MAHAPATRA	ASIT KUMAR JENA	//
	WP(C)/20087/2026	VS STATE OF ODISHA	VS	0 //
203	D-WP(C)/28593/2026	BHUBANESWAR PATEL	BANSHIDHAR SATAPATHY	//
	WP(C)/20088/2026	VS STATE OF ODISHA	VS	0 //
204	D-WP(C)/28490/2026	MANAGING COMMITTEE OF PADHUAN KUMARPUR HIGH SCHOOL.,BHADRAK	PRADIPTA KUMAR PATTANAYAK	//
	WP(C)/20089/2026	VS	VS	0

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205	D-WP(C)/26963/2026 WP(C)/20090/2026	STATE OF ODISHA TRINATH KALSA VS THE MANAGEMENT OF ODISHA WEAVERS COOPERATIVE SPINNING MIILLS LTD, BARGARH	PRAMOD KISHORE CHAND VS	// // 0 //
206	D-WP(C)/28009/2026 WP(C)/20091/2026	SISIR KUMAR PRADHAN VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	// 0 //
207	D-WP(C)/28108/2026 WP(C)/20092/2026	BINOD BIHARI PATRA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
208	D-WP(C)/27643/2026 WP(C)/20093/2026	SANTOSH KUMAR MOHAPATRA VS STATE OF ODISHA	KHAGESWAR BEHERA VS	// 0 //
209	D-WP(C)/28491/2026 WP(C)/20094/2026	MALATI KUMARI MOHARANA VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
210	D-WP(C)/27076/2026 WP(C)/20095/2026	M/S BAL GANESH INFRA PRIVATE LIMITED, ANGUL VS THE ASSISTANT COMMISSIONER OF CENTRAL TAX, GST AND C. EX, ANGUL DIVISION, ANGUL	SUBASH CHANDRA SAHOO VS	// 0 //
211	D-WP(C)/29171/2026 WP(C)/20096/2026	MAMTA GUPTA VS THE BRANCH MANAGER, CANARA BANK, UTTAR PRADESH	JANAKI KANTA MAHAPATRA VS	// 0 //
212	D-WP(C)/28493/2026 WP(C)/20097/2026	MANAGING COMMITTEE OF GRAM PANCHAYAT HIGH SCHOOL, OLANG, BHADRAK VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
213	D-WP(C)/27773/2026 WP(C)/20098/2026	CHANDAN BINDHANI VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //
214	D-WP(C)/27843/2026 WP(C)/20099/2026	ANJANI MANJARI HOTA VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //
215	D-WP(C)/28708/2026 WP(C)/20100/2026	MANAGING COMMITTEE OF BRAHMANIA UP SCHOOL, DHENKANAL VS STATE OF ODISHA	JAYASHREE BISWAL VS	// 0 //

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216	D-WP(C)/28588/2026 WP(C)/20101/2026	MANAGING COMMITTEE OF DR.PRASANNA PATTASANI HIGH SCHOOL, KHURDA VS STATE OF ODISHA	SUPRITI KAR VS	// 0 //
217	D-WP(C)/28815/2026 WP(C)/20102/2026	DR.SARITANJALI NAYAK VS SKILL DEVELOPMENT AND TECHNICAL EDUCATION	ANANTA NARAYAN PATTANAYAK VS	// 0 //
218	D-WP(C)/28712/2026 WP(C)/20103/2026	MANAGING COMMITTEE OF NARAYAN CHANDRA UP (M.E) SCHOOL, KEONJHAR VS STATE OF ODISHA	SUPRITI KAR VS	// 0 //
219	D-WP(C)/28617/2026 WP(C)/20104/2026	DIBAKAR RANA VS STATE OF ODISHA	SANJAY KUMAR DAS VS	// 0 //
220	D-WP(C)/28726/2026 WP(C)/20105/2026	MANAGING COMMITTEE OF SANATAN UP SCHOOL, KEONJHAR VS STATE OF ODISHA	SUPRITI KAR VS	// 0 //
221	D-WP(C)/28470/2026 WP(C)/20106/2026	BIRANCHI NARAYAN SAMAL VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
222	D-WP(C)/26795/2026 WP(C)/20107/2026	HADIBANDHU MAHAKUD VS BIDULATA BEHERA	SURYAKANTA DASH VS	// 0 //
223	D-WP(C)/28763/2026 WP(C)/20108/2026	MANAGING COMMITTEE OF ADIPURA UP SCHOOL, DHENKANAL VS STATE OF ODISHA	JAYASHREE BISWAL VS	// 0 //
224	D-WP(C)/28735/2026 WP(C)/20109/2026	AJIT KUMAR PADHAN VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
225	D-WP(C)/28620/2026 WP(C)/20110/2026	JYOTINDRA SINGH DEO VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
226	D-WP(C)/28774/2026 WP(C)/20111/2026	PRADEEP KUMAR SAHOO VS STATE OF ODISHA	RASMITA SWAIN VS	// 0 //
227	D-WP(C)/28655/2026	KANTARU PRADHAN	GOURI MOHAN RATH	//

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	WP(C)/20112/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/28925/2026	BULA DAKUA	RAKESH BEHERA	//
	WP(C)/20113/2026	VS THE REGISTRAR, CO-OPERATIVE SOCIETIES, ODISHA, BHUBANESWAR	VS	0 //
229	D-WP(C)/28797/2026	MANAGING COMMITTEE OF MAA MANGALA UP SCHOOL, RAGUDIA, KEONJHAR	SUPRITI KAR	//
	WP(C)/20114/2026	VS STATE OF ODISHA	VS	0 //
230	D-WP(C)/28659/2026	RABINDRA KUMAR BEHERA	GOURI MOHAN RATH	//
	WP(C)/20115/2026	VS STATE OF ODISHA	VS	0 //
231	D-WP(C)/26525/2026	RASHMITA BISWAL @ DAS	AMIT PRASAD BOSE	//
	WP(C)/20116/2026	VS STATE OF ODISHA	VS	0 //
232	D-WP(C)/28699/2026	MANAGING COMMITTEE OF LAXMIPRIYA UP SCHOOL , KEONJHAR	SUPRITI KAR	//
	WP(C)/20117/2026	VS STATE OF ODISHA	VS	0 //
233	D-WP(C)/26801/2026	HADIBANDHU MAHAKUD	SURYAKANTA DASH	//
	WP(C)/20118/2026	VS BIDULATA BEHERA	VS	0 //
234	D-WP(C)/25498/2026	KAMALAKANTA DAS	MIHIR KANTA RATH	//
	WP(C)/20119/2026	VS STATE OF ODISHA	VS	0 //
235	D-WP(C)/26826/2026	SARAT KUMAR PRADHAN	SAHASRA JYOTI NANDA	//
	WP(C)/20120/2026	VS STATE OF ODISHA	VS	0 //
236	D-WP(C)/28705/2026	MANAGING COMMITTEE OF KRUSHNA CHANDRA UP SCHOOL, PURI	SUPRITI KAR	//
	WP(C)/20121/2026	VS STATE OF ODISHA	VS	0 //
237	D-WP(C)/27909/2026	RAMACHANDRA PATTANAİK	BHARAT JALLI	//
	WP(C)/20122/2026	VS STATE OF ODISHA	VS	0 //
238	D-WP(C)/26902/2026	ASHOK KUMAR CHAND	KUNAL KUMAR SWAIN	//
	WP(C)/20123/2026	VS	VS	0

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239	D-WP(C)/28746/2026 WP(C)/20124/2026	STATE OF ODISHA MANAGING COMMITTEE OF BRUNDABANPUR UP SCHOOL, DHENKANAL VS	JAYASHREE BISWAL VS	// // 0
240	D-WP(C)/28750/2026 WP(C)/20125/2026	STATE OF ODISHA MANAGING COMMITTEE OF KAIRATANGAR UP SCHOOL, DHENKANAL VS	JAYASHREE BISWAL VS	// // 0
241	D-WP(C)/26932/2026 WP(C)/20126/2026	STATE OF ODISHA PANCHANAN BISWAL VS	JYOTI RANJAN KHUNTIA VS	// // 0
242	D-WP(C)/28759/2026 WP(C)/20127/2026	STATE OF ODISHA MANAGING COMMITTEE OF TANDIMUNDA UP SCHOOL, DHENKANAL VS	JAYASHREE BISWAL VS	// // 0
243	D-WP(C)/28802/2026 WP(C)/20128/2026	STATE OF ODISHA METRO HIGHWAY ASSOCIATION OF ALLOTTEES, KHURDA VS	PRINCEPEE RAY VS	// // 0
244	D-WP(C)/21111/2026 WP(C)/20129/2026	PURUSHOTTAM DAS9SECRETARY OF METRO HIGHWAY HOUSE OWNERS WELFARE SOCIETY), KHURDA NITYANANDA ROUT VS	BHASKAR CHANDRA PANDA VS	// // 0
245	D-WP(C)/21483/2026 WP(C)/20130/2026	STATE OF ODISHA PARAMANANDA BARIHA VS	MANOJ KUMAR MOHANTY VS	// // 0
246	D-WP(C)/29044/2026 WP(C)/20131/2026	STATE OF ODISHA BALASORE ALLOYS LIMITED, BALASORE VS	AMIT PATTNAIK VS	// // 0
247	D-WP(C)/26030/2026 WP(C)/20132/2026	ODISHA MINING CORPORATION LIMITED, KHURDA PRADEEP SARKAR @ PRADIP SARKAR VS	GOPAL CHARAN MOHANTY VS	// // 0
248	D-WP(C)/28024/2026 WP(C)/20133/2026	KABIPRASAD BEHERA HEMANTA KUMAR NAYAK VS	PRADIPTA KISHORE BHUYAN VS	// // 0
249	D-WP(C)/26510/2026 WP(C)/20134/2026	COLLECTOR AND DISTRICT MAGISTRATE, JAGATSINGHPUR BINAYA KUMAR SINGH VS	SOUBHAGYA KUMAR RATH VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/22837/2026 WP(C)/20135/2026	SURINDERJEET SINGH BHAMBRA VS STATE OF ORISSA	SUJAY SHANKER SINGHDEO VS	// 0 //
251	D-WP(C)/23104/2026 WP(C)/20136/2026	PREMRAJ BARIHA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
252	D-WP(C)/28561/2026 WP(C)/20137/2026	TAAPOI SAMAL VS STATE OF ODISHA	ANIMA KUMARI DEI VS	// 0 //
253	D-WP(C)/25156/2026 WP(C)/20138/2026	JAYANTI SAHOO VS STATE OF ODISHA	AMIT KUMAR NATH VS	// 0 //
254	D-WP(C)/27638/2026 WP(C)/20139/2026	MANABHANJAN SATAPATHY VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	// 0 //
255	D-WP(C)/17804/2026 WP(C)/20140/2026	AMARJOTHI GRANITES INDIA PVT. LTD., BERHAMPUR VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	// 0 //
256	D-WP(C)/28571/2026 WP(C)/20141/2026	BIJAYEENI DHAL VS SECRETARY, BHUBANESWAR DEVELOPMENT AUTHORITY, BHUBANESWAR	BISWAJIT NAYAK VS	// 0 //
257	D-WP(C)/27842/2026 WP(C)/20142/2026	SOMANATH SINGHA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
258	D-WP(C)/19134/2026 WP(C)/20143/2026	DAYANIDHI SA VS STATE OF ODISHA	ANKITA PATI VS	// 0 //
259	D-WP(C)/28720/2026 WP(C)/20144/2026	LAXMIDHAR COLLEGE OF MEDICAL SCIENCE, BALASORE VS STATE OF ODISHA	PARSURAM DAS VS	// 0 //
260	D-WP(C)/29476/2026 WP(C)/20145/2026	DHANMATI PUJHARI VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
261	D-WP(C)/29066/2026	RAJASMITA PRADHAN	BHABANI PRASAD MOHANTY	//

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	WP(C)/20146/2026	VS THE STATE TAX OFFICER, CT AND GST ENFORCEMENT UNIT, BALASORE	VS	0 //
262	D-WP(C)/29522/2026 WP(C)/20147/2026	LAXMIPRIYA DAS VS STATE OF ODISHA	DURGA PRASAD PRADHAN VS	// 0 //
263	D-WP(C)/27874/2026 WP(C)/20148/2026	MIRZA UMAR BAIG VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
264	D-WP(C)/22190/2026 WP(C)/20149/2026	PRADYUMNA KUMAR DAS VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
265	D-WP(C)/27916/2026 WP(C)/20150/2026	ASHOK KUMAR SAHOO VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
266	D-WP(C)/28099/2026 WP(C)/20151/2026	LAXMIDHAR ROHIDAS VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //
267	D-WP(C)/28129/2026 WP(C)/20152/2026	SULU SWAIN VS SONU KUMAR	PURNA CHANDRA DAS VS	// 0 //
268	D-WP(C)/27956/2026 WP(C)/20153/2026	M/S UTKAL TRANSFORMERS, GANJAM VS M/S TATA POWER SOUTHERN ODISHA DISTRIBUTION LIMITED TPSODL, GANJAM	GOURI MOHAN RATH VS	// 0 //
269	D-WP(C)/28380/2026 WP(C)/20154/2026	PRASANNA KUMAR SAHOO VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
270	D-WP(C)/29309/2026 WP(C)/20155/2026	PRATIMA PRADHAN VS STATE OF ODISHA	SOMA PATNAIK VS	// 0 //
271	D-WP(C)/28553/2026 WP(C)/20156/2026	ROHIT KUMAR SETHI VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// 0 //
272	D-WP(C)/28557/2026 WP(C)/20157/2026	SANJIT KUMAR MUNDA VS	PRAMOD KUMAR JENA VS	// 0

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273	D-WP(C)/23448/2026 WP(C)/20158/2026	STATE OF ODISHA TILOTTAMA BAG VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// // 0 //
274	D-WP(C)/28366/2026 WP(C)/20159/2026	M/S. ADHIKARY BROS CONSTRUCTION, GAJAPATI VS THE COMMISSIONERATE, CT AND GST, ODISHA, CUTTACK	MANAS ANKIT BOHIDAR VS	// 0 //
275	D-WP(C)/24573/2026 WP(C)/20160/2026	NIRANJAN BEHERA VS UNION OF INDIA	TUSAR KUMAR MISHRA VS	// 0 //
276	D-WP(C)/28353/2026 WP(C)/20161/2026	BABITA MOHANTA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
277	D-WP(C)/29093/2026 WP(C)/20162/2026	CHAND RAJSHREE NAGARI VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //
278	D-WP(C)/28727/2026 WP(C)/20163/2026	KOSHAL COLLEGE OF PHARMACY, SAMBALPUR VS STATE OF ODISHA	PARSURAM DAS VS	// 0 //
279	D-WP(C)/26561/2026 WP(C)/20164/2026	SOUMYA SAHOO VS THE GENERAL MANAGER, JAGANNATH AREA MCL , ANGUL	PRASANNA KUMAR MISHRA VS	// 0 //
280	D-WP(C)/29143/2026 WP(C)/20165/2026	PARAMESWAR MOHANTA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
281	D-WP(C)/29558/2026 WP(C)/20166/2026	JENAMANI BEHERA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
282	D-WP(C)/23258/2026 WP(C)/20167/2026	SANTOSH KUMAR PATRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
283	D-WP(C)/29571/2026 WP(C)/20168/2026	R.PARSURAM VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //

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284	D-WP(C)/24578/2026 WP(C)/20169/2026	MADAN MOHAN BEHERA VS STATE OF ODISHA	BHABANI SANKAR DAS VS	// 0 //
285	D-WP(C)/28222/2026 WP(C)/20170/2026	SHAKUNTALA JENA VS STATE OF ODISHA	SUDHANSU SEKHAR JENA VS	// 0 //
286	D-WP(C)/29075/2026 WP(C)/20171/2026	BINAYAK BAL VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
287	D-WP(C)/28386/2026 WP(C)/20172/2026	PRADEEP KUMAR NAYAK VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
288	D-WP(C)/23259/2026 WP(C)/20173/2026	MANOJ KUMAR PADHI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
289	D-WP(C)/28022/2026 WP(C)/20174/2026	PRAVAT NALINI MISHRA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
290	D-WP(C)/29574/2026 WP(C)/20175/2026	M/S. MAHALAXMI CONTINENTAL LTD., CUTTACK VS CHIEF COMMISSIONER OF COMMERCIAL TAXES (C.T.) AND GOODS AND SERVICE TAX (G.S.T.), CUTTACK	ITISHREE TRIPATHY VS	// 0 //
291	D-WP(C)/29186/2026 WP(C)/20176/2026	SIDDHARTH MOHANTY VS UNION OF INDIA	SURYASNATA MOHAPATRA VS	// 0 //
292	D-WP(C)/28260/2026 WP(C)/20177/2026	SHIVASHIKA MEKAP VS SAMITA PARIDA	DEBASIS TRIPATHY VS	// 0 //
293	D-WP(C)/25664/2026 WP(C)/20178/2026	PURANDAR NAIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
294	D-WP(C)/28813/2026 WP(C)/20179/2026	SUDHANSU SEKHAR MEHER VS STATE OF ODISHA	HEMANTA KUMAR MUND VS	// 0 //
295	D-WP(C)/29386/2026	SIBA SETHI @ SHIBA SETHI	SANJAY KUMAR PARIDA	//

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	WP(C)/20180/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/29107/2026	HIMANSU SEKHAR SAHOO	MANAS RANJAN BAUG	//
	WP(C)/20181/2026	VS STATE OF ODISHA	VS	0 //
297	D-WP(C)/28304/2026	M/S. SARASWATI SISHU VIDYA MANDIR, JAJPUR	BIJAYA KUMAR BEHERA 1	//
	WP(C)/20182/2026	VS STATE OF ODISHA	VS	0 //
298	D-WP(C)/27046/2026	SUNIL KUMAR BARIK	SUSANTA KUMAR SAHU	//
	WP(C)/20183/2026	VS STATE OF ODISHA	VS	0 //
299	D-WP(C)/26257/2026	GURU PRASAD MOHANTY	RABINDRA NATH PRUSTY	//
	WP(C)/20184/2026	VS STATE OF ODISHA	VS	0 //
300	D-WP(C)/28507/2026	SUSHANTA KUMAR PARIDA	JAGANNATH BHUYAN	//
	WP(C)/20185/2026	VS STATE OF ODISHA	VS	0 //
301	D-WP(C)/26476/2026	JAGADAMBA PRASAD DANGRI	MANAS KUMAR CHAND	//
	WP(C)/20186/2026	VS STATE OF ODISHA	VS	0 //
302	D-WP(C)/28857/2026	PRASANNA KUMAR MALLICK	KUNAL KUMAR SWAIN	//
	WP(C)/20187/2026	VS STATE OF ODISHA	VS	0 //
303	D-WP(C)/28360/2026	M/S.NM MANAGEMENT SERVICES, BHUBANESWAR	MIHIR KANTA RATH	//
	WP(C)/20188/2026	VS STATE OF ODISHA	VS	0 //
304	D-WP(C)/28132/2026	HARIHAR NAYAK	KSHIROD KUMAR PAHIL	//
	WP(C)/20189/2026	VS STATE OF ODISHA	VS	0 //
305	D-WP(C)/27048/2026	UCO BANK, ANGUL	BIBHUTI BHUSAN SWAIN	//
	WP(C)/20190/2026	VS PRESIDING OFFICER, CENTRAL GOVT, INDUSTRIAL TRIBUNAL CUM LABOUR COURT, KHURDA	VS	0 //
306	D-WP(C)/28867/2026	DILLIP SWAIN	SATYABRATA MOHAPATRA	//
	WP(C)/20191/2026	VS	VS	0

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307	D-WP(C)/28388/2026 WP(C)/20192/2026	COMMISSIONER, CT AND GST, ODISHA, CUTTACK HIMANSHU KUMAR CHEMI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// // 0 //
308	D-WP(C)/27079/2026 WP(C)/20193/2026	CHOUDHURY PRASANNA KUMAR ROUTRAY VS STATE OF ODISHA	KAILASH CHANDRA MOHANTY VS	// 0 //
309	D-WP(C)/29381/2026 WP(C)/20194/2026	ROHIT RAM VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
310	D-WP(C)/28879/2026 WP(C)/20195/2026	ANIL KUMAR SAHOO VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	// 0 //
311	D-WP(C)/27083/2026 WP(C)/20196/2026	KANCHANBALA JENA VS UNION OF INDIA	GHASI RAM VERMA VS	// 0 //
312	D-WP(C)/28506/2026 WP(C)/20197/2026	JAGATANANDA SAHU VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
313	D-WP(C)/25071/2026 WP(C)/20198/2026	PURUSATAM ROUT VS STATE OF ODISHA	BIKRAM CHANDRA GHADAI VS	// 0 //
314	D-WP(C)/29304/2026 WP(C)/20199/2026	NILAKANTHA COLLEGE OF NURSING, MALKANGIRI VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// 0 //
315	D-WP(C)/29576/2026 WP(C)/20200/2026	SK.JALILUDDIN VS STATE OF ODISHA	MITHUN DAS VS	// 0 //
316	D-WP(C)/26585/2026 WP(C)/20201/2026	M/S. RAJESH MOHANTY, KENDRAPADA VS ASST. COMMISSIONER OF STATE TAX, CT AND GST CIRCLE, KENDRAPADA	SUBASH CHANDRA SAHOO VS	// 0 //
317	D-WP(C)/29353/2026 WP(C)/20202/2026	BASANTA KUMAR MALLICK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //

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318	D-WP(C)/28904/2026 WP(C)/20203/2026	SUSANTA KUMAR SAHU VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// 0 //
319	D-WP(C)/28512/2026 WP(C)/20204/2026	SK.AZAD ALLI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
320	D-WP(C)/29049/2026 WP(C)/20205/2026	SUSANTA KUMAR JENA VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	// 0 //
321	D-WP(C)/28513/2026 WP(C)/20206/2026	MD. IQBAL VS STATE OF ODISHA	AKSHAYA KUMAR JENA VS	// 0 //
322	D-WP(C)/27472/2026 WP(C)/20207/2026	SRIKANTA JENA VS STATE OF ODISHA	SANJAY KUMAR PARIDA VS	// 0 //
323	D-WP(C)/28760/2026 WP(C)/20208/2026	SRIKANT MOHANTY VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
324	D-WP(C)/29427/2026 WP(C)/20209/2026	PRASANT KUMAR MOHARANA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
325	D-WP(C)/29573/2026 WP(C)/20210/2026	PULIN KUMAR DASH VS STATE OF ODISHA	SOURAV DAS VS	// 0 //
326	D-WP(C)/22361/2026 WP(C)/20211/2026	JAINAB BIBI VS SK.HAKIMUDDIN @ SK.ABULI @ SK.ABUDI	SRINIBASH SATAPATHY VS	// 0 //
327	D-WP(C)/28532/2026 WP(C)/20212/2026	SMRUTIREKHA ROUL VS STATE OF ODISHA	BALARAM NAYAK VS	// 0 //
328	D-WP(C)/29599/2026 WP(C)/20213/2026	DIPTYMAYEE MOHANTY VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
329	D-WP(C)/28953/2026	DINABANDHU SAHU	KUNAL KUMAR SWAIN	//

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	WP(C)/20214/2026	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/29299/2026	SUKANTI RANASINGH	AVIJIT MISHRA	//
	WP(C)/20215/2026	VS STATE OF ODISHA	VS	0 //
331	D-WP(C)/29432/2026	SURESH CHANDRA ROUT	KUNAL KUMAR SWAIN	//
	WP(C)/20216/2026	VS STATE OF ODISHA	VS	0 //
332	D-WP(C)/28956/2026	ANANTA SATPATHY	KUNAL KUMAR SWAIN	//
	WP(C)/20217/2026	VS STATE OF ODISHA	VS	0 //
333	D-WP(C)/28803/2026	KAILASH PRADHAN	NIRANJAN NAYAK	//
	WP(C)/20218/2026	VS STATE OF ODISHA	VS	0 //
334	D-WP(C)/27826/2026	SUKANTA CHANDRA ROUT	PRAFULLA KUMAR MOHAPATRA	//
	WP(C)/20219/2026	VS STATE OF ODISHA	VS	0 //
335	D-WP(C)/29480/2026	VKMCPL- UMSL (JV)	ARPIT SARANGI	//
	WP(C)/20220/2026	VS WATER RESOURCES	VS	0 //
336	D-WP(C)/27827/2026	PRAMOD KUMAR BHANJDEO	PRAFULLA KUMAR MOHAPATRA	//
	WP(C)/20221/2026	VS STATE OF ODISHA	VS	0 //
337	D-WP(C)/28558/2026	RAJENDRA KOTINI	SRIKANTA KUMAR NATH	//
	WP(C)/20222/2026	VS STATE OF ODISHA	VS	0 //
338	D-WP(C)/29371/2026	VKMCPL-UMSL (JV)	ARPIT SARANGI	//
	WP(C)/20223/2026	VS STATE OF ODISHA	VS	0 //
339	D-WP(C)/27828/2026	BHAGABAN JHANKAR	PRAFULLA KUMAR MOHAPATRA	//
	WP(C)/20224/2026	VS STATE OF ODISHA	VS	0 //
340	D-WP(C)/28971/2026	PRAMOD KUMAR BARIK	AUROBINDA SAHOO	//
	WP(C)/20225/2026	VS	VS	0

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341	D-WP(C)/27698/2026 WP(C)/20226/2026	STATE OF ODISHA SAILASHREE SCHOOL AND COLLEGE OF NURSING, BALASORE VS	SUBHANKAR ROUT VS	// // 0
342	D-WP(C)/22082/2026 WP(C)/20227/2026	STATE OF ODISHA M/S.UNITED FRIENDS BUILDERS (P) LTD, CUTTACK VS	BIKRAM CHANDRA GHADEI VS	// // 0
343	D-WP(C)/29601/2026 WP(C)/20228/2026	STATE OF ODISHA ANJANA KAR VS	DURGESH NARAYAN RATH VS	// // 0
344	D-WP(C)/29072/2026 WP(C)/20229/2026	STATE OF ODISHA BHAGIRATHI SENAPATI VS	BHABANI PRASAD MOHANTY VS	// // 0
345	D-WP(C)/29235/2026 WP(C)/20230/2026	THE PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BHUBANESWAR DIKSHIT KUMAR ROUT VS	SOHAN MISHRA VS	// // 0
346	D-WP(C)/28509/2026 WP(C)/20231/2026	STATE OF ODISHA DEBARAJ RATH VS	JAGANNATH BHUYAN VS	// // 0
347	D-WP(C)/29224/2026 WP(C)/20232/2026	STATE OF ODISHA HARISH CHANDRA DAS VS	GYANENDRA CHANDRA SWAIN VS	// // 0
348	D-WP(C)/28126/2026 WP(C)/20233/2026	THE AUTHORIZED OFFICER, SAMBALPUR KARTIKESWAR DHAL VS	AJAYA KUMAR NAYAK VS	// // 0
349	D-WP(C)/28934/2026 WP(C)/20234/2026	STATE OF ODISHA SURENDRA NATH BARAL VS	KUNAL KUMAR SWAIN VS	// // 0
350	D-WP(C)/28566/2026 WP(C)/20235/2026	STATE OF ODISHA LOKANATH PARIDA VS	SIBA PRASAD SWAIN VS	// // 0
351	D-WP(C)/29201/2026 WP(C)/20236/2026	STATE OF ODISHA KARAN KUMAR NAIK VS BANDHAN BANK LTD.,KOLKATA	DOLAGOBINDA MOHAPATRA VS	// // 0 //

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352	D-WP(C)/28466/2026 WP(C)/20237/2026	M/S BHAKTA BATSHALA SAHU, JAJPUR VS ASSISTANT COMMISSIONER OF GST AND CENTRAL EXCISE, JAJPUR	RAMESH CHANDRA JENA VS	// 0 //
353	D-WP(C)/28715/2026 WP(C)/20238/2026	THE UNIT HEAD, FERRO CHROME PLANT M/S.ODISHA MINING CORPORATION LTD,BIHURPRASAD PANDA VS THE CONTROLLING AUTHORITY UNDER THE P.G. ACT-CUM- DIVISIONAL LABOUR COMMISSIONER, JAJPUR	BHABANI PRASAD MOHANTY VS	// 0 //
354	D-WP(C)/29435/2026 WP(C)/20239/2026	JANMEJAYA PANDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
355	D-WP(C)/29147/2026 WP(C)/20240/2026	KSHIROD PRASAD KHADIA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
356	D-WP(C)/27646/2026 WP(C)/20241/2026	SANTOSH KUMAR TRIPATHY VS STATE OF ODISHA	KHAGESWAR BEHERA VS	// 0 //
357	D-WP(C)/28721/2026 WP(C)/20242/2026	THE UNIT HEAD, FERRO CHROME PLANT M/S.ODISHA MINING CORPORATION LTD,BIHURPRASAD PANDA VS THE CONTROLLING AUTHORITY UNDER THE P.G ACT CUM DIVISIONAL LABOUR COMMISSIONER,JAJPUR ROAD, JAJPUR	BHABANI PRASAD MOHANTY VS	// 0 //
358	D-WP(C)/29437/2026 WP(C)/20243/2026	JAGANNATH MALLIK VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
359	D-WP(C)/28700/2026 WP(C)/20244/2026	DILLIP KUMAR PAL VS UTKAL UNIVERSITY, BHUBANESWAR	SANJIB MOHANTY VS	// 0 //
360	D-WP(C)/29518/2026 WP(C)/20245/2026	M/S PATRA ENTERPRISERS VS RESERVE BANK OF INDIA	AKSHAYA KUMAR BEHERA VS	// 0 //
361	D-WP(C)/29166/2026 WP(C)/20246/2026	GOBINDA CHANDRA BEHERA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
362	D-WP(C)/28874/2026 WP(C)/20247/2026	M/S.ANNAPURNA AGRICULTURAL AGENCIES, GANJAM VS THE ASST. COMMISSIONER, CT AND GST ENFORCEMENT UNIT, BERHAMPUR	BHABANI PRASAD MOHANTY VS	// 0 //
363	D-WP(C)/29503/2026	GITANJALI SAMANTARAY	KUNAL KUMAR SWAIN	//

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	WP(C)/20248/2026	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/29355/2026 WP(C)/20249/2026	VKMCPL-UMSL (JV), REWA, MADHYA PRADESH VS STATE OF ODISHA	ARPIT SARANGI VS	// 0 //
365	D-WP(C)/28863/2026 WP(C)/20250/2026	MUKESH KUMAR PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR NAYAK VS	// 0 //
366	D-WP(C)/28935/2026 WP(C)/20251/2026	CHILLARAM MALLICK VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
367	D-WP(C)/29079/2026 WP(C)/20252/2026	RUTUPARNA SAHU VS M/S MODERN TRADERS, CUTTACK	BISWAMBAR MOHANTY VS	// 0 //
368	D-WP(C)/28921/2026 WP(C)/20253/2026	MERUMARDAN NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
369	D-WP(C)/29414/2026 WP(C)/20254/2026	PRASANTA KUMAR SAHU VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
370	D-WP(C)/29551/2026 WP(C)/20255/2026	YUBANYAS BEHERA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
371	D-ABLAPL/18526/2026 ABLAPL/7563/2026	SARMISTHA MISHRA VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	PIPLI /171 /2026 0 //
372	D-ABLAPL/12572/2026 ABLAPL/7564/2026	HARISH KUMAR VS STATE OF ODISHA	RUCHI RAJGARHIA VS	// 0 //
373	D-ABLAPL/18555/2026 ABLAPL/7565/2026	MANA NAYAK @ MANOJ KUMAR NAYAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	RANPUR /155 /2026 0 //
374	D-ABLAPL/14582/2026 ABLAPL/7566/2026	PADMA CHARAN PARIDA @ GHADU @ PADMA CH. PARIDA VS	AMITAV TRIPATHY VS	NUAGAON /227 /2025 0

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375	D-ABLAPL/18570/2026 ABLAPL/7567/2026	STATE OF ODISHA HEMANTA KUMAR PANIGRAHI VS	RASHMI RANJAN MISHRA VS	// SAHID NAGAR P.S. /315 /2026 ()
376	D-ABLAPL/17244/2026 ABLAPL/7568/2026	STATE OF ODISHA NIRANJAN JENA @ HIRU VS	ASIT KUMAR JENA VS	// JATNI P.S. /136 /2026 ()
377	D-ABLAPL/18577/2026 ABLAPL/7569/2026	STATE OF ODISHA PANKAJ BISWAL @ PANKAJ KUMAR BISWAL VS	DIBYA JYOTI SAHOO VS	// BHADRAK RURAL /205 /2026 ()
378	D-ABLAPL/18423/2026 ABLAPL/7570/2026	STATE OF ODISHA UTTAMA DALEI VS	PRAMOD KUMAR ROUT VS	// BALICHANDRAPUR /79 /2025 ()
379	D-ABLAPL/18654/2026 ABLAPL/7571/2026	STATE OF ODISHA KUNA GAGARAI VS	SURYAKANTA DWIBEDI VS	// RAIRAKHOL /111 /2026 ()
380	D-ABLAPL/18660/2026 ABLAPL/7572/2026	STATE OF ODISHA SOUMYA PRASAD DEBATA VS	BIDYALOK MOHAPATRA VS	// ANGUL SADAR PS /456 /2026 ()
381	D-ABLAPL/18897/2026 ABLAPL/7573/2026	STATE OF ODISHA ROHIT MAHAKUD VS	SK. ZAFARULLA VS	// MANAMUNDA /216 /2026 ()
382	D-ABLAPL/18712/2026 ABLAPL/7574/2026	STATE OF ODISHA SARAT KUMAR DASH VS	AKSHAYA KUMAR SUBUDHI VS	// / /0 J.M.F.C.,PIPILI(Puri) ICC/0000042/2026
383	D-ABLAPL/18906/2026 ABLAPL/7575/2026	STATE OF ODISHA BIJAYA KUMAR JENA VS	ANIL KUMAR BEHERA VS	SPL.TASK FORCE /9 /2026 ()
384	D-ABLAPL/18907/2026 ABLAPL/7576/2026	STATE OF ODISHA HEMANTA KUMAR TRIPATHY VS	RAMAKANTA SARANGI VS	// TANGI /146 /2026 ()
385	D-ABLAPL/18841/2026 ABLAPL/7577/2026	STATE OF ODISHA TUKU @ SK. GAYASUDDIN VS	SATYA RANJAN MULIA VS	// NISCHINTAKOILI /216 /2026 ()
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386	D-ABLAPL/17246/2026 ABLAPL/7578/2026	NIRANJAN JENA @ HIRU VS STATE OF ODISHA	ASIT KUMAR JENA VS	JATNI P.S. /227 /2026 () //
387	D-ABLAPL/18910/2026 ABLAPL/7579/2026	BARAJU PRADHAN VS STATE OF ODISHA	KABIRAJ PRADHAN VS	CHANDANPUR /149 /2026 () //
388	D-ABLAPL/18835/2026 ABLAPL/7580/2026	TUKU @ SK. GAYASUDDIN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	NISCHINTAKOILI /208 /2026 () //
389	D-ABLAPL/17566/2026 ABLAPL/7581/2026	SUDAM KUMAR TANTI VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	SAMBALPUR SADAR /170 /2026 () //
390	D-ABLAPL/18661/2026 ABLAPL/7582/2026	BATAKRISHNA SAHU VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	ANGUL SADAR PS /456 /2026 () //
391	D-ABLAPL/18922/2026 ABLAPL/7583/2026	GAGAN MALIK @ DAS VS STATE OF ODISHA	DALIRANI BEHURAY VS	SIMULIA /209 /2026 () //
392	D-ABLAPL/18690/2026 ABLAPL/7584/2026	ARJUN @ ARJUNA BEHERA VS STATE OF ODISHA	PRINCE PATNAIK VS	PURI SADAR /336 /2026 () //
393	D-ABLAPL/18927/2026 ABLAPL/7585/2026	SIPUN MAJHI VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	COLLIERY /356 /2026 () //
394	D-ABLAPL/19038/2026 ABLAPL/7586/2026	JAWED KHAN @ JAVEDKHAN VS STATE OF ODISHA	PRASANTA KUMAR BARIK VS	PURUNABAZAR /155 /2026 () //
395	D-ABLAPL/18699/2026 ABLAPL/7587/2026	BANTY @ RAJIBA TANDI VS STATE OF ODISHA	JAGABANDHU SAHU VS	BARGARH /235 /2026 () //
396	D-ABLAPL/18769/2026 ABLAPL/7588/2026	BADAL @ SAROJ NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	COLLIERY /234 /2026 () //
397	D-ABLAPL/19096/2026	D. DALIA	SATYABRATA SUTAR	CUTTACK SADAR /220 /2026

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	ABLAPL/7589/2026	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/17712/2026 ABLAPL/7590/2026	PRABODHA KUMAR JENA VS STATE OF ODISHA	NIRANJAN PANDA VS	MADHUPATNA /84 /2026 () //
399	D-ABLAPL/18782/2026 ABLAPL/7591/2026	NESAR HOSSAIN KHAN VS STATE OF ODISHA	PRATIK DASH VS	PURUNABAZAR /165 /2026 () //
400	D-ABLAPL/18784/2026 ABLAPL/7592/2026	AYUSHMAN @ OM SANYASI VS STATE OF ODISHA	ABHISHEK PRADHAN VS	RAJGANGPUR /550 /2024 () //
401	D-ABLAPL/18895/2026 ABLAPL/7593/2026	BASANTA KUMAR JENA @ BANUA VS STATE OF ODISHA	BISWARANJAN DALAI VS	GOP /175 /2026 () //
402	D-ABLAPL/18789/2026 ABLAPL/7594/2026	TITAN NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	BARAMBA /186 /2024 () //
403	D-ABLAPL/18790/2026 ABLAPL/7595/2026	SURYAKANTA ROUT VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	TITILAGARH /192 /2026 () //
404	D-ABLAPL/19041/2026 ABLAPL/7596/2026	BUDRA SAUNTA @ BUDRA MOHAN SAUNTA VS STATE OF ODISHA	AMIT KUMAR SAHU VS	DASMANTAPUR /68 /2026 () //
405	D-ABLAPL/18788/2026 ABLAPL/7597/2026	MANORANJAN MOHANTY VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	BAIDYANATHPUR /287 /2026 () //
406	D-ABLAPL/18837/2026 ABLAPL/7598/2026	TUKU @ SK. GAYASUDDIN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	NISCHINTAKOILI /203 /2026 () //
407	D-ABLAPL/17857/2026 ABLAPL/7599/2026	ABANI RANJAN NAYAK VS STATE OF ODISHA	SUDHANSU PRASAD MAHAPATRA VS	PURI TOWN /350 /2026 () //
408	D-ABLAPL/18838/2026 ABLAPL/7600/2026	TUKU @ SK. GAYASUDDIN VS	SATYA RANJAN MULIA VS	NISCHINTAKOILI /201 /2026 ()

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409	D-ABLAPL/18937/2026 ABLAPL/7601/2026	STATE OF ODISHA BIBHUTI BHUSAN MOHANTY VS	AVIJIT PATNAIK VS	// / /0 ()
410	D-ABLAPL/18839/2026 ABLAPL/7602/2026	STATE OF ODISHA KRUPASINDHU SENAPATI VS	KRUSHNA CHANDRA RATH VS	// NAIKANI-DIHI /171 /2026 ()
411	D-ABLAPL/18148/2026 ABLAPL/7603/2026	STATE OF ODISHA KALPANA TARAI VS	ANURAG PATI VS	// AUL /232 /2026 ()
412	D-ABLAPL/18267/2026 ABLAPL/7604/2026	STATE OF ODISHA RANJAN KUMAR SATPATHY VS	BYOMAKESH TRIPATHY VS	// / /0 ()
413	D-ABLAPL/19169/2026 ABLAPL/7605/2026	STATE OF ODISHA RAJESH KUMAR JENA VS	PRAKASH CHANDRA DASH VS	// KENDRAPARA SADAR /288 /2026 ()
414	D-ABLAPL/19101/2026 ABLAPL/7606/2026	STATE OF ODISHA SNEHASISH DAS VS	HARAPRASAD PANDA VS	// SPECIAL CRIME UNIT /11 /2024 ()
415	D-ABLAPL/18282/2026 ABLAPL/7607/2026	STATE OF ODISHA JAGABANDHU BARIK VS	JAYAKRISHNA MOHAPATRA VS	// BANSADA /80 /2026 ()
416	D-ABLAPL/18405/2026 ABLAPL/7608/2026	STATE OF ODISHA BIKASH MUKHI VS	BAISHNAB CHARAN PATRA VS	// JARAPADA /269 /2026 ()
417	D-ABLAPL/18948/2026 ABLAPL/7609/2026	STATE OF ODISHA BIBHU @ BIBENDRA SASMAL VS	CHEERA RANJAN SATAPATHY VS	// BIDANASI /177 /2026 ()
418	D-ABLAPL/18442/2026 ABLAPL/7610/2026	STATE OF ODISHA CH. BIJAYA KUMAR PATRO VS	UMA CHARAN MISHRA VS	// GOSANINUAGAM /150 /2026 ()
419	D-ABLAPL/18986/2026 ABLAPL/7611/2026	STATE OF ODISHA JOGINDRA SENAPATI VS	SANTOSH KUMAR MAHANTY VS	// / /0 ()
		STATE OF ODISHA		//

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420	D-ABLAPL/18987/2026 ABLAPL/7612/2026	ROSHAN KUMAR SENAPATI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// () //
421	D-ABLAPL/18455/2026 ABLAPL/7613/2026	SURESH KUMAR PRADHAN VS STATE OF ODISHA	SUBHASIS MOHAPATRA VS	BRAHMAGIRI /208 /2026 () //
422	D-ABLAPL/18990/2026 ABLAPL/7614/2026	KUNU @ HASAN KHAN VS STATE OF ODISHA	SWAGATIKA SAHOO VS	BARAMBA /186 /2026 () //
423	D-ABLAPL/18999/2026 ABLAPL/7615/2026	SIBANEE BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JODAPADAR /19 /2026 () //
424	D-ABLAPL/18509/2026 ABLAPL/7616/2026	SUSAMA SASMAL VS STATE OF ODISHA	LALITENDU MISHRA VS	MAHILA P.S. BUXIBAZAR /82 /2026 () //
425	D-ABLAPL/19001/2026 ABLAPL/7617/2026	SK.SAIJUDDIN BOX VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /165 /2026 () //
426	D-ABLAPL/18961/2026 ABLAPL/7618/2026	NIRANJANA BEHERA VS STATE OF ODISHA	JAYADEBA BEHERA VS	BANAPUR P.S. /125 /2026 () //
427	D-ABLAPL/19043/2026 ABLAPL/7619/2026	ANUPAMA PATRA @ ANU PATRA VS STATE OF ODISHA	DEBASNAN DAS VS	KAMAKHYANAGAR /390 /2026 () //
428	D-ABLAPL/18846/2026 ABLAPL/7620/2026	MANASH BHOL @ MANAS BHOL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /252 /2026 () //
429	D-ABLAPL/19044/2026 ABLAPL/7621/2026	KARNA BAHADUR VS STATE OF ODISHA	AMIT KUMAR SAHU VS	JEYPORE TOWN /206 /2025 () //
430	D-ABLAPL/19003/2026 ABLAPL/7622/2026	NIRMAL BAG VS STATE OF ODISHA	BINOD KUMAR HATI VS	MURIBAHAL /112 /2026 () //
431	D-ABLAPL/19142/2026	KUNA SAHU	ASHOK DAS	SONEPUR /56 /2026

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	ABLAPL/7623/2026	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/18849/2026 ABLAPL/7624/2026	MANOJ KUMAR JENA @ NIPU JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /332 /2026 () //
433	D-ABLAPL/19046/2026 ABLAPL/7625/2026	MANOSMITA MISHRA VS STATE OF ODISHA	SOUGAT DASH VS	EOW,BHUBANESWAR /3 /2026 () //
434	D-ABLAPL/18852/2026 ABLAPL/7626/2026	KAILASH CHANDRA NAYAK @ KAILASH NAYAK VS STATE OF ODISHA	SANKAR PRAASAD PANI VS	SUKINDA /87 /2026 () //
435	D-ABLAPL/18855/2026 ABLAPL/7627/2026	SANDHYARANI DAS VS STATE OF ODISHA	SANKAR PRAASAD PANI VS	CYBER CRIME AND ECONOMIC OFFEN () //
436	D-ABLAPL/18869/2026 ABLAPL/7628/2026	TUNIA @ PRADEEP NAYAK VS STATE OF ODISHA	SWARAJ PATEL VS	SUNDARGARH TOWN /597 /2025 () //
437	D-ABLAPL/18870/2026 ABLAPL/7629/2026	AMRESH NAYAK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BHANDARIPOKHARI /228 /2026 () //
438	D-ABLAPL/19189/2026 ABLAPL/7630/2026	SALIM KHAN VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	PURUNABAZAR /155 /2026 () //
439	D-ABLAPL/19005/2026 ABLAPL/7631/2026	MAMALI PRIYADARSINI SAHOO VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	SAHID NAGAR P.S. /315 /2026 () //
440	D-ABLAPL/19305/2026 ABLAPL/7632/2026	TAPAS MALLICK VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARANGA /301 /2026 () //
441	D-ABLAPL/19306/2026 ABLAPL/7633/2026	MANAS PALEI VS STATE OF ODISHA	SAROJ KUMAR ROUTRAY VS	BARIPADA TOWN /236 /2026 () //
442	D-ABLAPL/19047/2026 ABLAPL/7634/2026	URMILA MISHRA VS	SOUGAT DASH VS	EOW,BHUBANESWAR /3 /2026 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
443	D-ABLAPL/19013/2026 ABLAPL/7635/2026	STATE OF ODISHA GAJI @ BRUNDABAN PARIDA VS	JITENDRA SAMANTARAY VS	// BANAPUR P.S. /180 /2026 ()
444	D-ABLAPL/19067/2026 ABLAPL/7636/2026	STATE OF ODISHA ABDUL MAJID KHAN VS	AJIT KUMAR RAUT VS	// JAJPUR SADAR /40 /2023 ()
445	D-ABLAPL/19075/2026 ABLAPL/7637/2026	STATE OF ODISHA LOKANATH DAS VS	BYOMAKESH TRIPATHY VS	// / /0 ()
446	D-ABLAPL/19076/2026 ABLAPL/7638/2026	STATE OF ODISHA ANITA PARIDA VS	BYOMAKESH TRIPATHY VS	// / /0 ()
447	D-ABLAPL/18962/2026 ABLAPL/7639/2026	STATE OF ODISHA RAJAT KUMAR NAYAK VS	PRATAP KUMAR BEHERA VS	// INDUSTRIAL ESTATE PS /178 /2026 ()
448	D-ABLAPL/19077/2026 ABLAPL/7640/2026	STATE OF ODISHA GANGADHAR NAYAK VS	BYOMAKESH TRIPATHY VS	// / /0 ()
449	D-ABLAPL/19084/2026 ABLAPL/7641/2026	STATE OF ODISHA PRASANTA KUMAR ROUTRAY @ SUDHANSHU @ GALU VS	KABIRAJ PRADHAN VS	// TANGI (KHURDA) /279 /2026 ()
450	D-ABLAPL/19110/2026 ABLAPL/7642/2026	STATE OF ODISHA SADANANDA NAIK VS	RAMESH CHANDRA MAHARANA VS	// BANTALA /222 /2021 ()
451	D-ABLAPL/19243/2026 ABLAPL/7643/2026	STATE OF ODISHA BENUDHAR BEHERA @ BENUA VS	ABHISIDDHANTA SAHOO VS	// KANAS /122 /2026 ()
452	D-ABLAPL/8691/2026 ABLAPL/7644/2026	STATE OF ODISHA MANOSWEETA DAS VS	ALOK KUMAR MOHAPATRA VS	// CHAULIAGANJA /109 /2026 ()
453	D-ABLAPL/19120/2026 ABLAPL/7645/2026	STATE OF ODISHA BABLU BARIK VS	BYOMOKESH SAHOO VS	// SUNDARGARH SADAR /263 /2026 ()
		STATE OF ODISHA		//

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CASES REGISTERED REPORT AS ON :02/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
454	D-ABLAPL/19125/2026 ABLAPL/7646/2026	SK. SAJAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /361 /2026 () //
455	D-ABLAPL/19196/2026 ABLAPL/7647/2026	JOGI SASMAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHALLIKOTE /163 /2011 () //
456	D-ABLAPL/19197/2026 ABLAPL/7648/2026	MIR RAJESH ALI VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	BHADRAK TOWN /342 /2026 () //
457	D-ABLAPL/19198/2026 ABLAPL/7649/2026	PAPUNI @ ASHIRBAD JENA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	ASTARANGA /119 /2025 () //
458	D-ABLAPL/19205/2026 ABLAPL/7650/2026	TANKADHAR BISHI VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	KESINGA /181 /2022 () //
459	D-ABLAPL/19214/2026 ABLAPL/7651/2026	MINJA @ SEKHAR NAYAK VS STATE OF ODISHA	LALITENDU MISHRA VS	CDA-II /128 /2026 () //
460	D-ABLAPL/19219/2026 ABLAPL/7652/2026	RAMESH BHOI VS STATE OF ODISHA	SWARAJ PATEL VS	SUNDARGARH SADAR /306 /2026 () //
461	D-ABLAPL/19229/2026 ABLAPL/7653/2026	LAXMIDHAR DUTTA @ GANDUA VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	NIMAPADA /187 /2026 () //